

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 363 of 2015 in
DFR No. 1630 of 2015**

Dated : 6th October, 2015

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

State Load Dispatch Center U.P. ...Appellant(s)

Versus

Uttar Pradesh Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R.1

Mr. M.G. Ramachandran
Mr. Kumar Mihir for R.2

ORDER

**IA No. 363 of 2015
(Appl. for condonation of delay)**

Issue notice. Mr. C.K. Rai takes notice on behalf of Respondent No.1 and Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2. Notice be issued to the other respondents returnable on 20.10.2015. Dasti in addition is permitted.

List the matter on **20.10.2015**. In the meantime, learned counsel for Respondents may file reply or submissions, if any, after serving copy on the other side.

**(I. J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**